

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018  
IN  
PETITION NUMBER : TCP/10/ (IB)/2017  
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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AVINASH K.R.

Counsel for  
Applicant

Janani  
(FOR VISHNU  
MOHAN)

Counsel for  
R3-R6

SAVITHA DEVI-M

Counsel for  
RP (R2)

**ORDER**

Counsels for both the parties are present. Counsel for the Resolution Professional has filed an affidavit which is insufficient to address the issue. Counsel for the Resolution Professional is directed to file a fresh affidavit and keep the Resolution Professional present on next date of hearing. Put up on 18.09.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)